## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the 10<sup>th</sup> March, 2011.

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## UTILIZATION OF VACANT LAND

\*490. SMT. SUMITA SINGH, MLA: Will the Revenue and Disaster Management Minister be pleased to state whether there is any scheme under consideration of the Government for proper utilization of the commercially precious land vacated due to the shifting of the Court Complex, Session Court Complex and Jail from old G.T. road in Karnal which is lying without any use at present?

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Chandigarh: The 4<sup>th</sup> March, 2011 SUMIT KUMAR Secretary, Haryana Vidhan Sabha